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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.4/BB/18	-	Admission	252(3)	Elyon Developers Pvt Ltd VS ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SHRI KRISHNA
PRASAD

Elyon Developers
(P) U.P

PH: 9008667286

The matter is listed today for admission. PCS for petitioner company is present. Registry has called for additional information. Further, PCS is directed to file affidavit of shareholder/Director of the Company giving reasons/justification for restoration.

List it on 23.01.2018.



MEMBER (T)



MEMBER (J)